

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BRANCH, NEW DELHI  
Original Application No. 751/2024**

In the Matter of:-

Abhisht Kusum Gupta

---Applicant

Vs.

State of Uttrakhand & Ors.

---Respondents

**NDOH: 01/12/2025**

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Filed by



DEEPAK BORA

Counsel for the State of Uttrakhand  
17, New Lawyers Chambers,  
Setalvad Block,  
Supreme Court of India  
New Delhi-110001  
Mobile No. 9971578987

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BRANCH, NEW DELHI  
Original Application No. 751/2024**

In the Matter of:-

Abhisht Kusum Gupta

---Applicant

Vs.

State of Uttrakhand & Ors.

---Respondents

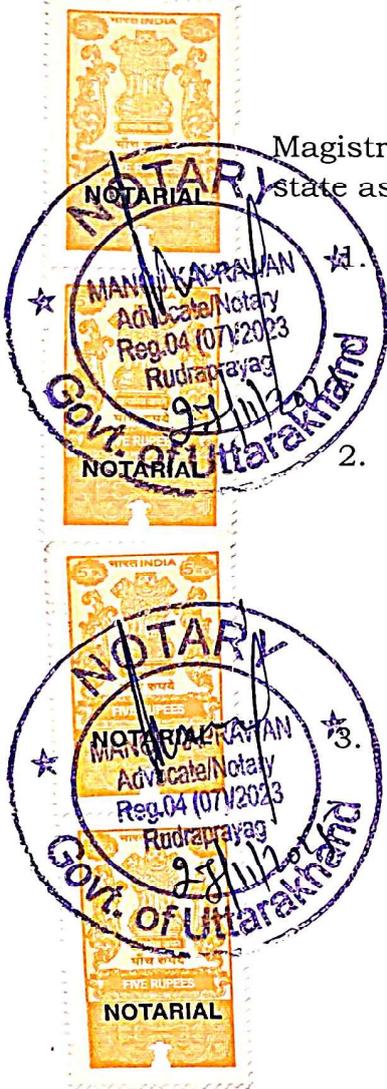
**Additional Status Report by way of Affidavit on behalf of  
District Magistrate, Rudraprayag.**

I, Prateek Jain, presently holding the position of District Magistrate, Rudraprayag, Uttarakhand, do hereby solemnly affirm and state as follows:

1. That I am the District Magistrate of Rudraprayag, Uttarakhand, and in this capacity, I am fully aware of the facts and circumstances of the present case based on official records and as such, I am competent to depose this affidavit.
2. That this present Additional Status Report by Way of Affidavit is being filed to assist the Hon'ble tribunal in its consideration of the latest developments. These reports contain the present status of works, compliance actions undertaken, and issues highlighted by the respective departments, and are being submitted for kind perusal of this Hon'ble Tribunal.

That the Executive Engineer, Construction Division, Public Works Department, Guptkashi, vide letter dated 13.10.2025 bearing Letter No. 1817/01 C-(NGT), has furnished a comprehensive report regarding the progress of sewage management works in the Kedarnath area in compliance with the directions of this Hon'ble Tribunal. A copy of the above

  
 District Magistrate  
 Rudraprayag



communication and status report is annexed herewith and marked as **Annexure A**.

4. That as per the said letter, the Sewage Treatment Plant (STP) at Kedarnath stands structurally completed. The electro-mechanical components and ancillary construction activities have also been finalized, rendering the STP ready for trial operation. To facilitate its commissioning, domestic connections are presently being linked with the main sewer network so that adequate sewage flow is generated for testing.
5. That the report further indicates that the sewerage line component of the Sh. Kedarnath Dham Master Plan is being implemented across three principal zones—Mandakini River belt, Saraswati River belt, and the Central Street locality. In the Mandakini stretch, nearly 400 meters of pipeline work has been completed, and an additional 585 meters from the Bridge point up to the STP has been laid. Household connectivity in this sector is now underway. Along the Saraswati River alignment, approximately 150 meters of sewer line has been installed adjacent to pre-existing structures.
6. That the report stated that newly developed public facilities, such as the Pilgrims Accommodation Blocks, Guest Houses 1 & 2, Hospital, Museum, Police Headquarters, and buildings under the Civic Amenity cluster will be integrated with the main sewer by December, and preparatory work is ongoing.
7. That in the Central Street area, the sewer connection of new pilgrim accommodation buildings is targeted for completion within the same timeframe, while redevelopment of older structures is simultaneously in progress. It has also been clarified that sewer lines emerging from the island area merge at the Bridge junction before entering the principal trunk line leading to the STP. Photographs demonstrating progress have been appended to the departmental report.
8. That the Executive Officer, Nagar Panchayat Kedarnath, vide letter dated 15.11.2025 bearing Letter No. 187/N.P.K.-N.G.T./(2025-26), has furnished a status report concerning the

  
 District Magistrate  
 Rudraprayag



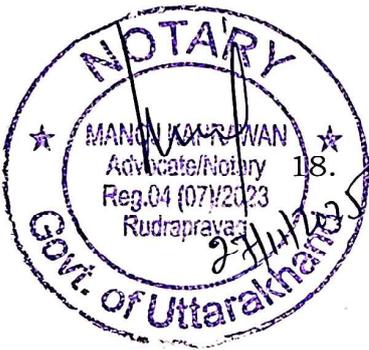
present matter. A copy of the said letter has been annexed herewith and marked as **Annexure B**.

9. That as per the said report, a Material Recovery Facility (MRF) Centre has been established in Shri Kedarnath Dham in collaboration with the Healing Himalayas Foundation. The facility, spread over approximately 3000 square feet, has a processing capacity of 3 TPD and a storage capacity of nearly 50 tons. A mechanized bailing machine has been installed for systematic handling and disposal of inorganic solid waste.
10. That the report further states that the Centre has been made fully operational during the current year. Additionally, a separate Detailed Project Report amounting to ₹313.80 lakh has been prepared for an integrated solid waste management system covering both organic and inorganic waste streams, and the same has been submitted for approval. It is further reported that the sewage treatment infrastructure in the area has been constructed by the Public Works Department, Guptkashi, and the ongoing task of linking buildings and toilets to the STP is presently in progress.
11. That in order to support sewage maintenance operations, Nagar Panchayat Kedarnath has procured a sewer suction machine of 500-liter capacity, which has been deployed at Kedarnath Dham for use during the pilgrimage season.
12. That the report additionally records that during the current yatra period, penalties amounting to ₹26,900 were imposed upon individuals for violations of sanitation and cleanliness norms, as part of the Nagar Panchayat's enforcement measures to maintain hygiene standards in the Dham area.
13. That the Project Manager, Construction and Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Srinagar-Garhwal, vide letter dated 10.10.2025 bearing Letter No. 2177/G-11/118, has furnished a status report concerning the present matter. A copy of the said letter has been annexed herewith and marked as **Annexure C**.



  
 District Magistrate  
 Rudrapur

14. That the report indicates the works related to sewerage infrastructure and establishment of the Sewage Treatment Plant (STP) for the Gaurikund and Sonprayag regions have been sanctioned under the Namami Gange Programme. The National Mission for Clean Ganga (NMCG), New Delhi, vide its approval letter dated 04.08.2022, has sanctioned a total project cost of ₹2336.68 lakh, which includes a 15-year operation and maintenance component.
15. That it has been conveyed about the implementation of the project is being undertaken by the Construction and Maintenance Unit (Ganga) of Uttarakhand Peyjal Nigam, and for this purpose, an agreement has been executed with M/s Aastha Enviro Engineers Pvt. Ltd., Gurugram, under Agreement No. 01/GM/2023-24.
16. That as per the report, a total of 527 meters of the proposed sewer line at Gaurikund have already been completed. The 200 KLD MBR-technology-based STP has undergone a dry-run and the Peyjal Nigam has proposed to commence its trial operation by the end of October 2025. The remaining components of the agreement, including associated sewerage works, are under active execution.
17. That in compliance with the orders of the Hon'ble National Green Tribunal, all necessary steps are being taken to restore the environment and regulate the construction activities in the district.
18. That the undersigned has ensured the timely submission of all relevant reports and compliance documents as directed by the Hon'ble Tribunal and as required by the law. The compliance reports are being prepared to be submitted in due course, detailing the actions taken and progress made to prevent any further environmental damage.
19. That I affirm that this affidavit is being filed as part of the compliance report in the case titled Abhisht Kusum Gupta Vs. State of Uttarakhand & Ors., and that all necessary actions have



  
District Magistrate  
Rudraprayag

been and are being taken by the District Administration to adhere to the directives issued by the Hon'ble Tribunal.

- 20. That the contents of this affidavit are true and correct to the best of my knowledge, based on official records and personal information. No part of this affidavit is false, and nothing material has been concealed.



*Manoj Kaprawan*  
Attested 28/11/2025  
Manoj Kaprawan  
Advocate/Notary  
Reg.04 (07/2023)  
Rudraprayag (U.K.)

*[Signature]*  
DEPONENT  
District Magistrate  
Rudraprayag

**VERIFICATION**

Verified at Rudraprayag, on this 27<sup>th</sup> day of November 2025, that the contents of the above affidavit are true and correct to the best of my knowledge and belief, based on the official records maintained by my office and other relevant authorities.



Attested by  
Manoj Kaprayan  
Advocate/Notary  
Reg.04 (07)/2023  
Rudraprayag (U.K.)

  
District Magistrate  
Rudraprayag  
Prateek Jain,  
District Magistrate,  
Rudraprayag, Uttarakhand



At present, the construction of the STP has been completed, and the installation of electro-mechanical parts and related construction has also been fully completed (Photos Attached). STP is ready for trial testing. Household connections are being connected to main sewerage line to generate requisite sewage load for STP functioning.

The following works are being carried out under the sewerage line component of the Sh. Kedarnath Dham Master Plan:

- i) Along Mandakini River Area
  - ii) Along Saraswati River
  - iii) Central Street Area
- Along the Mandakini River Area, the work of laying sewerage lines has been fully completed, covering approximately 400 meters. In addition, from Bridge area up to the STP, about 585 meters of sewerage line laying work has also been completed. Household connections from this side are being added to main sewerage line.
  - Along the Saraswati River, sewerage line laying has been completed along already completed buildings, covering approximately 150 meters. Furthermore, in the second quadrant, newly constructed buildings such as Pilgrims Accommodation Blocks, Guest Houses 1 & 2, Hospital, Museum, Police Headquarters, Civic Amenity Buildings, etc., will also be connected to the main sewer line by the month of December. This work is presently in progress. (Photographs attached).
  - In the Central Street Area, newly constructed pilgrim accommodation blocks will also be connected to the main sewer line by the month of December. In this area construction of new buildings in place of old ones is currently underway.
  - To mention, all branch sewer lines from island area are converged at Bridge, which is connected to STP through main sewer line.

  
 सहायक अभियन्ता  
 नगरीय स्वच्छता लोक निर्माण विभाग  
 गुप्तकाशी

  
 अधिशासी अभियन्ता  
 नि०ख०, लो०नि०वि०  
 गुप्तकाशी

  
 District Magistrate  
 Rudraprayag

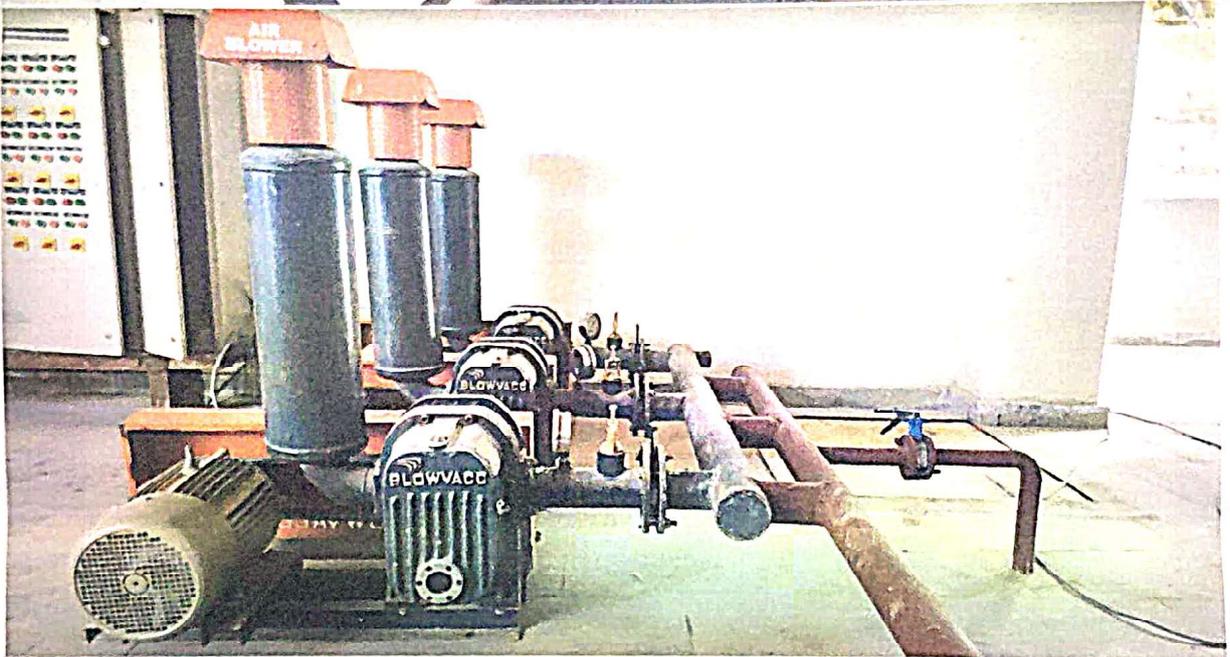
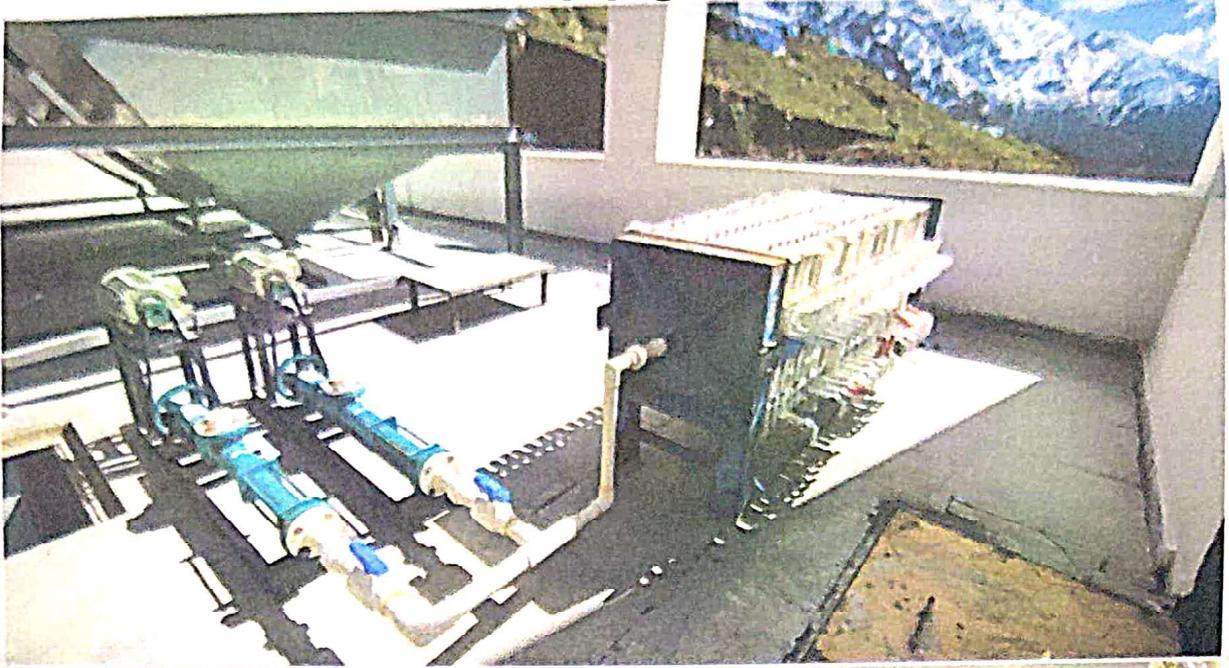
STP

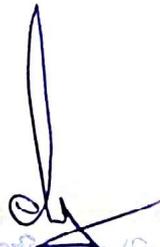


सहायक अभियन्ता (वि./यां)  
निर्माण खाण्ड, लोक निर्माण विभाग  
गुप्तकाशी (उत्तरप्रयाग)

अधिसारक अभियन्ता  
निर्माण खण्ड, लो०नि०वि०  
गुप्तकाशी

District Magistrate  
Rudraprayag



778 B  
  
सहायक अभियन्ता (वि./या)  
निर्माण खण्ड, लोक निर्माण विभाग  
गुप्तकाशी (रुद्रप्रयाग)

  
अधिसासी अभियन्ता  
निर्माण खण्ड, लो०नि०वि०  
गुप्तकाशी

  
District Magistrate  
Rudraprayag



Samsung Samsung Galaxy



883

सहायक अभियन्ता (वि./चां)  
 निर्माण खण्ड, लोक निर्माण विभाग  
 गुप्तकाशी (उत्तरप्रदेश)

District Magistrate  
 Rudraprayag

अधिसासी अभियन्ता  
 निर्माण खण्ड, लो०नि०वि०  
 गुप्तकाशी

# 780

**Office of the Executive Engineer**

Construction Division, Public Works Department, Guptkashi

E-mail: [cdpwwduptkashi@gmail.com](mailto:cdpwwduptkashi@gmail.com)

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Letter No.: 1817/01 सी०-(NGT)

Date: 13/10/2025

To,

District Magistrate,  
Rudraprayag.

**Subject: Regarding the information sought by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 751/2024, Abhisht Kusum Gupta vs. State of Uttarakhand & Others.**

Sir,

With reference to the above-mentioned subject, I am directed to state that the information/details sought by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 751/2024, Abhisht Kusum Gupta vs. State of Uttarakhand & Others, is hereby respectfully submitted for your kind perusal and necessary action.

Therefore, the information is being sent respectfully as required.

Enclosure: As above.

Yours sincerely,

(Signature)

(Vinay Dhinkwada)

Executive Engineer

Construction Division, Public  
Works Department

Guptkashi

  
District Magistrate  
Rudraprayag

# 781

प्रेषक,

अधिशारी अधिकारी,  
नगर पंचायत केदारनाथ।

सेवा में,

जिलाधिकारी,  
रुद्रप्रयाग।

संख्या:- 187/न0प0के0-एन0जी0टी0/(2025-26)

दिनांक नवम्बर 15, 2025

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-751/2024  
अभिष्ट कुसुम गुप्ता बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक, सादर अवगत कराना है कि मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली में योजित मूल आवेदन संख्या-751/2024 अभिष्ट कुसुम गुप्ता व अन्य बनाम उत्तराखण्ड राज्य व अन्य से सम्बन्धित आख्या/सूचना निम्न प्रकार है:-

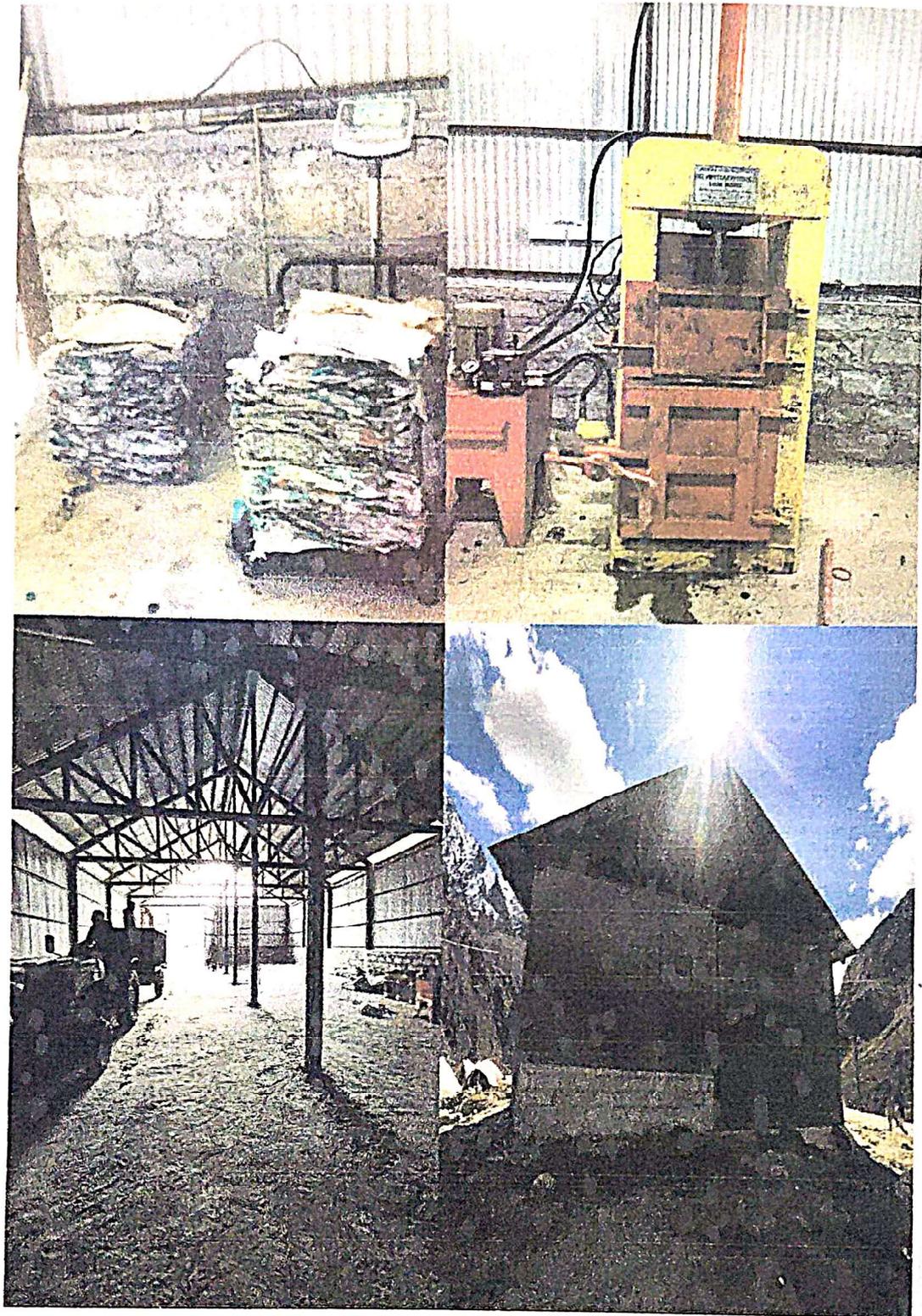
1. In Shri Kedarnath Dham, this body has constructed a MRF (Material Recovery Facility) center collaboration with healing himalayaz foundation with a capacity of 3TPD in 3000 square feet with a storage capacity of 50 tons. In which a bailing machine has been installed in the M.R.F. Center for disposal of solid waste (inorganic) through a mechanized system. The MRF Center has been fully operationalized from this year and a separate DPR worth Rs 313.80 lakh has been prepared for complete solid waste management (organic/ inorganic) which has been sent for technical approval.
2. The sewage treatment plant has been constructed by the Public Works Department, Guptkashi and the work of connecting the buildings/toilets to the STP is in progress and this body has also purchased a sewer suction machine (500 liter capacity) for sewage disposal and sent it to Shri Kedarnath Dham.
3. During this year's pilgrimage, Nagar panchayat kedarnath imposed fines totaling Rs 26,900 on individuals violating cleanliness norms.

भवदीय,

(नीरज कुमार)

अधिशारी अधिकारी,  
नगर पंचायत केदारनाथ।

  
District Magistrate  
Rudraprayag



Newly constructed MRF center at kedarnath dham

  
District Magistrate  
Rudraprayag

  
अधिसासी अधिकारी  
नगर पंचायत केदारनाथ



Map of nagar panchayat kedarnath



Sewer suction machine

  
District Magistrate  
Rudraprayag

  
अधिशारी अधिसारी  
नगर पंचायत केदारनाथ

# 784

From,  
Executive officer  
Nagar Panchayat, Kedarnath.

To,  
District Magistrate,  
Rudraprayag

S.No: 187/ N.P.K.-N.G.T/(2025-26)

Date: November 15, 2025

**SUBJECT: Regarding the information sought by the Hon'ble National Green Tribunal registered in Original Application No. 751/2024, Abhishit Kusum Gupta vs. State of Uttarakhand & Others.**

Sir,

With reference to the above subject, I am directed to respectfully inform you that the details/information sought by the Hon'ble National Green Tribunal, Delhi in Original Application No. 751/2024, Abhishit Kusum Gupta vs. State of Uttarakhand & Others, are as follows:

1. In Shri Kedarnath Dham, this body has constructed an MRF (Material Recovery Facility) center in collaboration with Healing Himalayas Foundation, with a capacity of 3 TPD in 3000 square feet with a storage capacity of 50 tons. In which a bailing machine has been installed in the M.R.F. Center for the disposal of solid waste (inorganic) through a mechanized system. This Center has been fully operationalized from this year and a separate DPR worth Rs. 313.80 lakh has been prepared for complete solid waste management (organic/inorganic) which has been sent for approval.
2. The sewage treatment plant has been constructed by the Public Works Department, Guptkashi, and the work of connecting the buildings/toilets with the STP is in progress; and this body has also purchased a sewer suction machine (500-liter capacity) for sewage disposal and sent it to Kedarnath Dham.
3. During this year's pilgrimage, Nagar Panchayat Kedarnath imposed fines totaling Rs. 26,900 on individuals violating cleanliness norms.

Yours faithfully

  
District Magistrate  
Rudraprayag

Neeraj Kumar  
Executive Officer,  
Nagar Panchayat Kedarnath.

कार्यालय परियोजना प्रबन्धक  
निर्माण एवं अनुरक्षण इकाई (गंगा)  
उत्तराखण्ड पेयजल निगम,  
बद्रीनाथ रोड, श्रीनगर गढ़वाल



Office Of Project Manager,  
Construction & Maintenance Unit (Ganga)  
Uttarakhand Peyal Nigam  
Srinagar-Garhwal-246174

Tel 01346 252112 Fax 252209 Email : <pingangasrinagar@gmail.com>

पत्रांक 2117/जी-11/118/5775/10/10/2025	प्रेषण का माध्यम	ई-मेल	डाक द्वारा
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सेवा में,

अपर जिलाधिकारी,  
रुद्रप्रयाग।

विषय— मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या -751/2004 अभिष्ट कुसुम गुप्ता व अन्य बनाम उत्तराखण्ड राज्य के अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 7084/33-34 (2023-24) दिनांक सितम्बर 26, 2025 जोकि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या -751/2004 अभिष्ट कुसुम गुप्ता व अन्य बनाम उत्तराखण्ड राज्य के अन्य के सम्बन्ध में है, के क्रम में इस इकाई अन्तर्गत बिन्दु संख्या -18 " Sewage and human excreta is being discharged into the Mandakini thereby polluting Mandakini at Gaurikund. There is strong stench in the air" पर आख्या निम्नानुसार है :-

1. नमामि गंगे कार्यक्रम के अन्तर्गत जिला रुद्रप्रयाग के गौरीकुण्ड एवं तिलवाडा क्षेत्र में उत्सर्जित सीवेज को शोधित करने हेतु NMCG, New Delhi के पत्र संख्या Pr-12011/2/2019-0/O/o DIR (T- III), NMCG, दिनांक 04.08.2022 द्वारा कुल रू0 2336.68 लाख के कार्यों हेतु (15 वर्षों का संचालन एवं रखरखाव सहित) योजना की स्वीकृति प्रदान की गयी।
2. योजना के कार्यों कार्यालय परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा), उत्तराखण्ड पेयजल निगम, श्रीनगर द्वारा सम्पादित कराये जा रहे हैं। स्वीकृत योजना के कार्यों को सम्पादित कराने हेतु मैसर्स आस्था इन्विरो इन्जीनियर्स प्रा0लि0, 543 वाई0 पेस सिटी -11, सैक्टर -37, गुरुग्राम (गुडगाँव), हरियाणा के साथ अनुबन्ध संख्या 01/जी0एम0/2023-24 गठित किया गया है।
3. अनुबन्ध के अन्तर्गत अन्य प्रस्तावित कार्यों के साथ गौरीकुण्ड में प्रस्तावित कार्यों का विवरण निम्नानुसार है :-

क्र0 स0	कार्यों का विवरण	लागत रू. लाख में	टिप्पणी
1	सीवर लाईन 500.14 मीटर (200 एम0एम0 व्यास डी0आई0 पाईप) गौरीकुण्ड, जनपद रुद्रप्रयाग	81.34	527 मीटर सीवर लाईन के कार्य पूर्ण।
2	200 के0एल0डी0 एस0टी0पी0 गौरीकुण्ड, जनपद रुद्रप्रयाग	533.50	एम0बी0आर0 तकनीक आधारित एस0टी0पी0 का ड्राई रन कार्य पूर्ण। एस0टी0पी0 का माह 10/2025 के अन्त तक ट्रायल रन किया जाना प्रस्तावित।

भवदीय,

  
(रविन्द्र सिंह)

परियोजना प्रबन्धक

प्रतिलिपि निम्नलिखित को सूचनार्थ :-

1. महाप्रबन्धक निर्माण मण्डल (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार को सादर सूचनार्थ प्रेषित।
2. सम्बन्धित परियोजना अभियन्ता को आवश्यक कार्यवाही हेतु।

  
District Magistrate  
Rudraprayag

Office of Project Manager,  
Construction & Maintenance Unit (Ganga)  
Uttarakhand Peyjal Nigam  
Srinagar-Garhwal – 246174

Tel 01346 252112 Fax 252209 Email [pmgangasrinagar@gmail.com](mailto:pmgangasrinagar@gmail.com)

Letter No.: 2177/G-11/118 Date: 10/10/2025	Dispatch medium: Email	Through post
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To,  
District Magistrate,  
Rudraprayag.

**Subject: Regarding the information sought by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 751/2004, Abhisht Kusum Gupta vs. State of Uttarakhand & Others.**

Sir,

With reference to your office letter No. 7084/33-34 (2023-24) dated September 26, 2025 regarding the information sought by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 751/2004, Abhisht Kusum Gupta vs. State of Uttarakhand & Others, the point raised at Serial No. 18 – "Sewage and human excreta is being discharged into the Mandakini, thereby polluting Mandakini at Gaurikund. There is strong stench in the air." – is submitted as follows:

1. Under the Namami Gange Programme, the work of laying sewerage lines and construction of the STP for Gaurikund and Sonprayag areas is included in the approved DPR of the project. As per the approval received from NMCG, New Delhi through letter no. P-12011/2/2019-O/o DIR(T-III), NMCG, dated 04.08.2022, a total amount of ₹2336.68 lakh (15 years of management and maintenance )was approved for this project..
2. The works of the project are being executed by the Office of the Project Manager, Construction and Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Srinagar. For execution of the approved project works, an agreement has been executed with M/s Aastha Enviro Engineers Pvt. Ltd., 543 Wide Pace City-II, Sector-37, Gurugram (Gurgaon), Haryana, under Agreement No. 01/GM/2023-24.
3. The details of other proposed works under the agreement along with those in Gaurikund are as follows:—

  
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S. No.	Description of Work	Cost (₹ in lakh)	Remarks
1	Sewer line 500.14 meters	81.34	Work of 527 meters of sewer line is complete.
2	200 K.L.D S.T.P Gaurikund, district Rudraprayag	533.50	MBR-technology-based STP dry run work completed.  It is proposed that the S'IP be run on trial till the end of month 10/2025.

Copy forwarded for information to the following:-

Chief Engineer, Construction Unit (Ganga), Uttarakhand Peyjal Nigam, Haridwar, for kind information.

For necessary action by the concerned Project Engineer.

Yours faithfully,

(Project Manager)

Construction & Maintenance Unit (Ganga)

Uttarakhand Peyjal Nigam

Date: 10/10/2025

  
District Magistrate  
Rudraprayag